The spill-over projects, covering those under construction or on which firm decisions, have been taken for implementation would necessarily have priority for inclusion in the Fifth Plan.

The Commission is having discussions with the various Ministries and States on their Fifth Plan proposals. The list of new projects to be included in the Fifth Plan would be finalised after these discussions are concluded and intersectoral priorities are decided.

Firing in Village Rampur, Varanasi District (U.P.) in connection with dispute regarding the Land of the Secondary School

°396. SHRI PILOO MODY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any incident of firing took place in village Rampur of Varanasi District on the 20th December, 1971 as a result of dispute regarding the land of the Secondary School of the village; and
- (b) if so, why a case has not been instituted against the people who started the firing?

THE MINISTER OF HOME AFFAIRS (SHRI UMA SHANKAR DIKSHIT): (a) Yes, Sir.

(b) Regarding this incident a case was registered by the police against 28 persons U|S 147|148|149|307|324|504|506 IPC and a charge sheet submitted to the Court on August 26, 1972.

केन्द्र तथा राज्यों के बीच हिन्दी में पत्राचार

*397. श्री चिरंजीव झा: क्या गृह मंत्री यह बताने की कृपा करेंगे की?

(क) क्या केन्द्रीय सरकार की देश की सभी राज्य सरकारों के साथ हिन्दी भाषा में पत्नचार झारम्भ करने की कोई समयबद्ध योजना है; ब्रौर

(ख) यदि हां, तो कब तक?

गह मंत्रालय तथा कार्मिक विभाग में राज्य मंत्री (श्री राम निवास मिर्घा) : (क) ग्रौर (ख) हरियाणा , हिमाचल प्रदेश उत्तर प्रदेश, विहार राजस्थान, मध्य प्रदेश के हिन्दी भाषी राज्यों तथा गजरात. महाराष्ट्र ग्रौर पंजाब के राज्यों के साथ. जिन्होंने केन्द्रीय सरकार के पत्नादि के प्रयोजनों के लिये हिन्दी को ग्रपनाया है. पत्र-व्यवहार में हिन्दी का प्रयोग करने के अनदेश पहले सेक ही विद्यमान है। ग्रहन्दी भाषी राज्यों ग्रथवा उन राज्यों के संबंध में जो केन्द्र तथा राज्य के बीच पत्र— व्यवहारहेत हिन्दी को ग्रपनाने के लिये सहमत नहीं हये हैं. यथा संशोधन राज-भाषा, ग्रिधिनियम, 1963 की धारा 3(1) के प्रयम उपबन्ध के ग्रधीन संघ तथा राज्य के बीच पत्नादि के प्रयोजनों के लिये ऋंग्रेजीं भाषा प्रयोग में लाई जायेगी।

Telephone Corporations for big Cities

*398. SHRI P. VENKATASUBBAIAH: SHRI BHOLA MANJHI:

Will the Minister of COMMUNICA-TIONS be pleased to state: "

 (a) whether a proposal to set up Telephone Corporation in big cities is under examination;